3345 Oral Answers PHALGUNA 11, 1881 (SAKA) Oral Answers 3346

countries, but also amongst the Governments?

Mr. Speaker: General propaganda does not arise out of this.

Shri Hem Barua: The Deputy Minister said that they have taken all measures. But as far as I know, they have only issued a concise brochure. Except that, I want to know what other steps they have taken to counteract the Chinese propaganda.

Shrimati Lakshmi Menon: Our representatives in the various missions have tried to counteract the propaganda whenever it comes to their notice, besides distributing the literature that the Government of India have put out like the White Papers, the brochure to which the hon. Member referred, the atlas, etc.

Shri Tyagi: Does the External Affairs Ministry appreciate that foreign countries apart, even Indians are not well acquainted with our case and there has been no proper propaganda in India?

Shrimati Lakshmi Menon: Our Publications Division puts out material and it is open to anybody to buy it in the market, read it and also tell it to other people.

Mr. Speaker: The Minister in charge of Publications should be here to find out what exactly the hon. Members want during the Question Hour. He should be here to find out what are the reactions and find out methods for proper publicity. But he is the one Minister of all the Ministers who is rarely present. (*Interruptions*). How can he understand? Does he go through all the reports to find out what the current here is? It is strange that neither he nor his assistant is here.

The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi): I am here. Sir.

Shri Dinesh Singh: His Parliamentary Secretary is here; he may be able to tell us what has been done. Mr. Speaker: I am afraid our country suffers for want of more and more publicity.

Shri Hem Barua: Most of our officers in NEFA have doubts about the McMahon Line. I have met several of them.

Shri Tyagi: They have promised the circulation of a map to Members of Parliament at least.

Shrimati Lakshmi Menon: The atlas is a priced publication and it is available for Rs. 15.

Mr. Speaker: About 7 or 8 copies are placed in the library.

Shri Tyagi: I want a cheaper map to be supplied to Members and also to be put out on sale to the people, so that they may buy it at a cheaper price and study it.

Shrimati Lakshmi Menon: That is a suggestion for action.

Shri Radha Raman: The hon. Deputy Minister just now stated that all such literature including maps which are prejudicial to India's interests have been banned. As a result of the banning, may I know how many maps or books have been prescribed and taken possession of by the Government of India?

Shrimati Lakshmi Menon: I want notice for answering that question.

Textile Mills in Rajasthan

*492. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that eleven textile mills in Rajasthan are lying idle; and

(b) if so, the reasons therefor?

The Minister of Commerce (Shri Kanungo): (a) Two textile mills in Rajasthan have closed recently. The other mills are reported to be working normally.

Three mills which are very old and have remained closed for a long time are being scrapped and new units in place of the capacity of these old mills, to be scrapped, are being considered for licensing.

(b) The closures were for reasons such as labour-trouble, uneconomic working and acute financial difficulties.

Shri Rameshwar Tantia: What will be the expected rise in the wages and D.A. in the Rajasthan mills according to the wage board's recommendation? Are Government aware that this extra burden on these mills will cause more closure?

Shri Kanungo: I am not aware of the recommendations of the wage board.

Shri Rameshwar Tantia: May I know whether Government will examine the new recommendations on the basis of the capacity of each unit to bear the extra burden and if some units cannot bear it, may I know whether any concession will be given to them?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The hon. Member might wait for a day or two, when I hope the hon. Labour Minister will be able to place the Government's resolution on the Table of the House.

Shri S. M. Banerjee: May I know whether some of these mills are suffering because of mismanagement and if so, whether any enquiry has been instituted against those mills.

Shri Kanungo: The locational factor is very important in Rajasthan. There are also acute financial difficulties.

Mr. Speaker: He is asking about mismanagement.

Shri Kanungo: So far as those units are concerned, they have not shown any wrongful management.

Shri Damani: The question about these mills has come before the House very often. May I know, out of these mills, how many are not in a position to be restarted and by what time Government will take a final decision to withdraw their licences?

Shri Kanungo: I have already said that three mills are to be scrapped and Government are considering the question of issuing further licences for new mills so far as Rajasthan is concerned.

Shri Damani: Why not for the whole of the country?

Shri Kanungo: This question is concerned only with Rajasthan.

श्री रामसिंह भाई वर्माः क्या यह बात सही है कि राजस्थान की टैक्सटाइल मिलों में बम्बई, मध्य प्रदेश ग्रीर उत्तर प्रदेश मे वेजज बहुत कम हैं, ग्रीर वहां की मिलों को चाल् करने के सम्बन्ध में राजस्थान गवर्नमेंट ने दो वक्त एन्क्वायरी कमेटीज बिठायीं थीं, उनकी सिफारिशों पर भी मेनेजमेंट ने ग्रंमल नहीं किया है ?

भी कानूनगी : एक कमेटी बिठायी थी उसकी सिफारिशों की राजस्थान गवर्नमेंट जांच कर रही है। ग्रीर दूसरे जो वेजज ग्रीर वर्कलोड के बारे में माननीय सदस्य ने प्रश्न किया, उसके लिये ग्रगर ग्रलग सवैाल दिया जाये तो उसकी जांच की जायेगी।

श्री रामसिंह भाई वर्मा: मै कहता हूं कि दो कमेटियां राजस्थान सरकार ने बिठायी वीं, जिनकी सिफारिशें राजस्थान गवर्नमेंट के पास कभी की पहुंच चुकी हैं, लेकिन उन पर मेनेजमेंट ने स्रमल नहीं किया है?

श्री लाल बहाबुर शास्त्री: यह जो कमेटी बैठी थी उसने राजस्थान की टैक्सटाइल मिल्स के बारे में सिफारिशें की हैं। उस कमेटी ने कहीं भी यह नहीं कहा है कि भारतीय सरकार. या केन्द्रीय सरकार इन मिलों को ले बल्कि उस कमेटी ने भाम तौर पर यह क हा कि इनका इत्तिजाम प्रच्छा नहीं है भौ उनको भ्रायिक कठिनाई है। इमलिये गजन्यान की प्रदेशीय सरकार इस सिलसिले में कुछ इंडस्ट्री वालों से बातचीत कर रही है ग्रौर मुमकिन है कि वह ग्रपना कोई रास्ता निकाले। ग्रगर भारतीय सरकार के पास वह किसी सहायता के लिये ग्रायेंगे तो हम उनकी मदद करेंगे।

Shri K. N. Pandey: Is it not a fact that the mills which are closed have been closed down due to mismanagement and not due to giving a higher wage, as they are required to pay?

Shri L. B. Shastri: The mills are old, the machinery is old and they are not economically running. It is also true that their management is very unsatisfactory.

Shri Sonavane: What is the firm decision of the Government to see that those mills, other than those which are to be scrapped, are running efficiently, as that will solve the unemp oyment problem and the fall in production of textile goods.

Mr. Speaker: That is a general question whereas this relates to Rajasthan.

Shri Kanungo: The question of any establishment closing, or reducing a shift, depending upon the economic conditions and the market conditions. Therefore, no decision can be taken for all time to come. When situations arise, they have to be surveyed and decisions taken.

Shri Sonavane: There is no firm policy.

Mr. Speaker: There cannot be a single policy for all mills; that is the answer of the hon. Minister, and there is no question of any argument about it.

Shri Harish Chandra Mathur: May I know whether the Rajasthan Government have been consulted regarding the implementation of the reccommendations of the Wage Board in Rajasthan because or its peculiar circumstances, or whether the Government has taken a unilateral decision irrespective of the local conditions prevailing and the difficulties which may arise out of it? Shri L. B. Shastri: I am sorry, I did not follow fully the question.

The Minister of Labour and Employment and Planning (Shri Nanda): The persons who sat on the board on behalf of the employers in this industry were there in a representative capacity. I suppose the textile industry in Rajasthan are also constituents of that Federation. Therefore, that was one way in which they could place their viewpoints. In addition the Wage Board had a look at the industry in all the regions in the country, apart from issuing questionnaire and receiving information.

Shri Harish Chandra Mathur: I want to know whether the Rajasthan Government has given any view or reaction in the matter and, if so whether it has been considered or is likely to be considered.

Shri Nanda: No.

Shri Rameshwar Tantia: The hon. Minister just now stated that one representative of the Federation was there, and so the Rajasthan mills are also represented. I think the Rajasthan mills have no representation in the Federation.

Shri Nanda: Apart from the constituents of the Federation, in a meeting later on, I had called the representatives of all mill-owners' Associations in the country.

Displaced Persons in W. Bengal

✓ Shri Tridib Kumar Chaudhuri:
✓ Shri S. M. Banerjee:
✓ Shri C. K. Bhattacharya:
✓ Shri P. G. Deb:
✓ Shri P. G. Deb:
✓ Shri Prabhat Kar:
✓ Shri D. R. Dabat Kar:
✓ Shri D. R. Chavan:
✓ Shri Muhammed Elias:
✓ Shri Aurobindo Ghosal:
✓ Shri B. Das Gupta:
✓ Dr. Ram Subhag Singh:
✓ Shri Hem Barua:

Will the Minister of **Rehabilitation** and **Minority Affairs** be pleased to state:

(a) whether it is a fact that following a Ministerial level con-